

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ROVIERO TECHNOLOGIES
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Roviero Technologies Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/07/2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC, Delhi.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900DL2021FTC384500
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	55, 2 nd Floor, Lane No. 2, Westend Marg, Saidulajab, Near Saket Metro Station, New Delhi-110030.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17.02.2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Manoj Sehgal Manojsehgal_1121@yahoo.co.in Flat 71, Tower Acacia 2, Vatika City, Sector 49, Gurugram-122018. 9312010519 IBBI/IPA-002/IP-N00108/2017-18/10256
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19.03.2025

Notice is hereby given that the Roviero Technologies Private Limited has commenced voluntary liquidation on 17.02.2025.

The stakeholders of Roviero Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 19.03.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.


Manoj Sehgal



Liquidator

Date and Place: 19.02.2025, Gurugram